

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.....Petitioner

v.

Haridwar Iron & Ispat Rolling Ltd.

.....Respondent

SECTION : Under Section 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

For the Applicant / Petitioner : Ms. Bindu Das, Advocate

For the Respondent :

ORDER

Learned Counsel for the petitioner undertakes to file affidavit of service within two days.

List the matter on 29th January, 2018.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT
Sd/-
(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

23.01.2018
V.Sethi